

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 338/2017

The 16<sup>th</sup> day of January, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Pratima Shrivastava,  
W/o Shri S.N. Shrivastava,  
Aged about 51 years,  
R/o D-II/85, Pandara Road,  
New Delhi-110003  
Working as Primary Teacher,  
Kendriya Vidyalaya  
Pragati Vihar, Lodhi Road,  
New Delhi-110 003.

.. Applicant

(By Advocate : Shri C. Bheemanna)

Versus

1. The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi-110016.
  
2. The Additional Commissioner (Administration)  
& Member Secretary,  
Board of Governors, KVS,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi-110016.
  
3. The Dy. Commissioner,  
Kendriya Vidyalaya Sangathan,  
Delhi Region, Old JNU Campus,  
Baba Gangnath Marg,  
Near Ber Sarai (New Mehrauli Road),  
New Delhi-110067. .. Respondents

(By Advocate : Ms. Sweena Nair for Shri S. Rajappa)

**ORDER (ORAL)****By Shri V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, it is submitted that the Govt. of India recently issued an Office Memorandum dated 28.09.2018 and the Govt. of India has also addressed a letter dated 23.10.2018 to the respondent – Kendriya Vidyalaya Sangathan to consider the claims of various employees in terms of the O.M. dated 28.09.2018.

2. In the circumstances and in view of the issuance of the O.M. dated 28.09.2018 and the letter dated 23.10.2018, the O.A. is disposed of, without going into the merits of the case, by directing the respondents to consider the claim of the applicant in terms of the O.M. dated 28.09.2018 and to pass appropriate reasoned and speaking orders thereon within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

**(ARADHANA JOHRI)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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